ORDER

The President is pleased to accept the resignations of following Advocates who figure in various categories of the panel counsel for various courts/tribunal as mentioned under column III, with effect from the dates as mentioned under column-V in table ‘A’ below, consequently, their names occurring in various orders of this Department as mentioned under column-IV in table ‘A’, stand deleted:

Table ‘A’

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Advocate (S/Shri)</th>
<th>Name of Court/Tribunal &amp; Category of Panel</th>
<th>Detail of the order(s) No. of empanelment</th>
<th>Date of acceptance of resignation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Ms. Prachi Upadhyay</td>
<td>CAT, Ahmedabad Bench as Addl. CGSC</td>
<td>36(8)/2015-Judl. dated 06.04.2015</td>
<td>30.10.2018</td>
</tr>
<tr>
<td>4</td>
<td>P. Parameswaran Nair</td>
<td>Supreme Court of India as Group ‘A’ Panel Counsel</td>
<td>J-11016/1/2019-Judl. Dated 01.02.2019</td>
<td>27.02.2019</td>
</tr>
<tr>
<td>5</td>
<td>Dr. V. Venkatesan</td>
<td>High Court of Madras at Chennai as Sr. Panel Counsel</td>
<td>J-11017/20/2018-Judl. Dated 06.08.2018</td>
<td>04.03.2019</td>
</tr>
</tbody>
</table>

2. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary
Dated: 27.03.2019

Copy for information to:

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. The Incharge Central Agency Section, Supreme Court of India, New Delhi.
3. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
4. The Incharge, Branch Secretariat, Chennai.
5. Shri Devang Vyas, Asst. SGI, Gujarat High Court, Ahmedabad.
6. The Registrar, CAT, Ahmedabad Bench.
7. The District Judge, City Civil Courts, Etawah (UP).
9. All the five Advocates mentioned in the table 'A' above.
10. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
11. Hindi Section, Department of Legal Affairs, for translation of this order.
12. Guard File with 5 spare copies.

(D' Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dia@nic.in

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